

Dahomey

past performance of imports of raw nuts, export of kernels, and processing capacity.

Guinea (Rep.)

(b) Yes, Sir.

Madagascar

(c) The suggestions made by the Kerala Government are (i) the distribution of raw cashew nuts imported from outside the country should be confined only to the existing registered and licensed cashew factories strictly on the basis of cashew workers that are actually employed in each factory. The factory shall comply with the statutory commitments to labour and shall not pass on the quota allotted to it to any other factory. (ii) A suitable machinery be constituted to ensure that raw nuts allotted to a particular factory is processed there only and not diverted.

Mali (Republic)

Mauritania

Muscat &amp; Oman

Niger (Rep.)

Rwanda

Senegal

State of Qatar

The above suggestions are receiving attention.

Swaziland

Representation to Central Trade Union Kerala, in the Board of Cashew Corporation of India

Togo

Tunisia

1088. SHRI CHANDRAPPAN : Will Minister of FOREIGN TRADE be pleased to state :

Upper Volta

**Criteria for Distribution of Imported Raw Cashew nuts**

1087. SHRI CHANDRAPPAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the criteria on which the State Trading Corporation is distributing the imported raw cashew nuts to the Industrialists for processing ;

(b) whether there is any proposal before the Government for changing the present distribution policy and for preventing clandestine processing which is now adversely affecting the industry ; and

(c) if so, the suggestions made and the decisions taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE : (SHRI A. C. GEORGE) : (a) Entitlement of each factory is worked out on the basis of its

(a) whether there is any proposal before Government to include the representatives of the Central Trade Union working in the Cashew Industry in Kerala, in the Board of Cashew Corporation of India which is now working as a subsidiary organisation of the State Trading Corporation ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

**Training in Hindi for Central Government Employees**

1089. SHRI SAMAR MUKERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have issued any directives to the Heads of Departments about the training in Hindi for its employees